

(d) if so, the steps being taken or proposed to be taken to protect the indigenous fertilizer industry from ruin ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) Yes, Sir.

(b) It would not be in the public interest to disclose the quantity.

(c) and (d). No, Sir. The indigenous stock will have priority over imported fertilizer for distribution and sale under the ECA allocations.

New Sources of Drinking Water

225 CH. RAM PRAKASH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any new sources of drinking water supply has been identified in the problem villages during the last three years, if so, the details thereof;

(b) whether all the new sources so identified have been fully tapped, if not, the reasons therefor; and

(c) the manner by which Union Government propose to provide potable water for all the villages of the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) About 68% of the problem villages have the problem of source finding. The problem villages which are covered on year to year basis are provided with safe drinking water facilities by identifying new sources of drinking water supply, purification of water etc. Monitoring of new source of drinking water supply is not carried out village-wise by the Central Government. However, new sources were identified for more than 90,000 villages during the period from 1984-85 to 1986-87.

(b) Yes, Sir.

(c) Supply of safe drinking water facilities in the rural areas is the responsibility of the State Governments which plan, formulate and execute the schemes. Efforts of the State Governments are supplemented by the Central Government by giving technical clearance to schemes and financial assistance under the Centrally Sponsored Accelerated Rural Water Supply Programme. In order to bridge the resource gap and to give further boost to the programmes, Technology Mission on Drinking Water in Villages and Related Water Management has been set up to find cost effective S&T solutions to the various problems associated with supply of potable drinking water. The insight and experiences gained in Mini Mission Project Areas under the Technology Mission are being replicated in the on-going schemes in other parts of the country.

Allotment of DDA Flats to MPs

226. SHRI RAM BHAGAT PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Members of Parliament who had deposited money during 1970-1980 for allotment of DDA flats but have not been allotted flats as yet;

(b) the reasons therefor; and

(c) when the allotment is likely to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Thirteen (13).

(b) and (c). Out of 13 MPs mentioned in part(a) above 8 MPs have not opted for allotment in spite of two-three chances given to them. The cases of remaining 5 MPs are under process and are likely to be disposed of in a month or so.

Allocation Policy for Newspaper

227. SHRI AMAR ROYPRADHAN: